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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

- 1) O.A. NO. 2521 of 1994
- 2) O.A. NO. 2523 of 1994
- 3) O.A. NO. 70 of 1995
- 4) O.A. NO. 71 of 1995

New Delhi this the 12th day of October, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1) O.A. NO. 2521/94

Shish Pal Singh S/O Amar Singh,
House No. 104/18, Railway Colony,
Kishan Ganj, Delhi.

2) O.A. NO. 2523/94

Chander Mohan S/O Kishan Lal,
H. No. A-70, Jagatpuri Extn.-6,
Delhi.

3) O.A. NO. 70/95

Nareesh Kumar S/O Ram Prakash,
H. No. 345, Village Mandawali
Fazalpur, Patparganj Road,
Delhi.

4) O.A. NO. 71/95

Ratnesh Kumar Singh S/O S. P. Singh,
H. NO. 559/10-G, Vijay Park,
Gali No. 14, Mauz Pur,
Delhi-110053.

... Applicants

(By Shri B. S. Madnee, Advocate)

-Versus-

1. Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.

2. Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

3. Sr. Divisional Electrical
Engineer, EMU Car Shed,
Northern Railway, ... Respondents
Ghaziabad.

(By Shri R. L. Dhawan, Advocate - O.A. 2421/94 &
O.A. 70/95; Shri Rajesh, Advocate in O.A. 71/95;
and Shri I.C. Sudhir, Advocate in O.A. No.
2523/94)

New Delhi this the O-R D-5-R-2 (ORAL) day of October, 1995.

Shri N. V. Krishnan, Act. Chairman :-

HON'BLE SHRI N. V. KRISHNAN, ACT. CHAIRMAN
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

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- 2 -

The learned counsel for the applicants requests that he be given permission to withdraw these original applications, which is not opposed by the learned counsel present for respondents. Accordingly, permission granted. All the O.A.s are dismissed as withdrawn.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

N. V. Krishnan
(N. V. Krishnan)
Acting Chairman

/as/

- 2 -

The learned counsel for the applicants requests that he be given permission to withdraw these original applications, which is not opposed by the learned counsel present for respondents. Accordingly, permission granted. All the O.A.s are dismissed as withdrawn.